

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No.1421/93

Dt.of decision 17-11-1993.

Between:

Mohd. Jaffar .. Applicant

and

1. Director of Postal Services,  
Hyderabad Region, Hyderabad.
2. Sr. Superintendent of Post Offices,  
Hyderabad City Division, Hyderabad.

.. Respondents

Appearance:

Counsel for the applicant: Sri S. Ramakrishna Rao

Counsel for the respondent: Sri ... -

Coram:

The Hon'ble Mr. Justice V. Neeladri Rao, Vice Chairman

The Hon'ble Sri R. Rangarajan, Member (Admn.)

JUDGEMENT

As per the Hon'ble Sri V. Neeladri Rao ... -

This O.A. was filed on 12-11-93 challenging the order dt. 29-10-93 whereby the applicant was dismissed from service. It is stated for the applicant that the appeal was preferred on 7-11-93 and it is pending.

2. In the circumstances, the appellate authority i.e. R-1 is required to dispose the said appeal within four weeks from the date of receipt of this order. It

is open to the applicant to raise all the contentions which are raised in this O.A. before the said appellate authority by treating them as additional grounds, if they are not raised by the memo of appeal. The O.A. is ordered accordingly at the admission stage. No costs.

3. The office has to communicate the copy of this order by enclosing a copy of this O.A. to R-1 by 24-11-93.

  
(R. Rangarajan)  
Member (Admn.)

  
(V. Neeladri Rao)  
Vice Chairman

Dictated in Open Court  
Dt. 17-11-93.

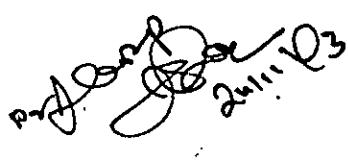
  
Deputy Registrar (J)

To

1. The Director of Postal Services, Hyderabad Region, Hyderabad. [With a copy of Original Application No. 1121/93 as per our order].
2. The Sr. Superintendent of Post Offices, Hyderabad City Division, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT. Hyd.
4. One copy to Mr. N. R. Devraj, Sr. OGSC. CAT. Hyd.
5. One spare copy.

kmv

pvm

  
PVM 21-11-93

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CC by 2a/11/93  
TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(J)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: 17-11-1993

ORDER/JUDGMENT:

M.A/R.A/C.A.No.

O.A.No. 1421/93 <sup>in</sup>

T.A.No.

( W.P. )

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

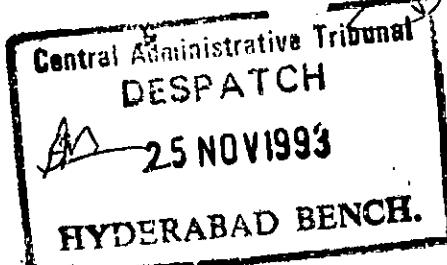
Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Rejected/Ordered.

No order as to costs.



pvm